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Front have been declared as unlawful by the Central Government under the Unlawful Activities (Prevention) Act, The State Government of Assam have prepared an 'Action Plan' for dealing with the activities of United Liberation Front of Assam. The Central Government have provided

Central Forces to the State Govern-

(b) The details of incidents of induring the last 3 months surgency (from February to April, 1990) in the States affected by the activities of extremists are given below:

Name of the State	No. of Incidents	Persons Killed
annes, encourant la		For the control of the property of the control of t
Assam	27	16
Nagaland	7	2
Manipur	8	1

## Arrest of Anand Margis in Punjab

- 914 SHRI SANTOSH BAGRODIA: Will the Minister of HOME AFFAIRS be pleaed to state:
- (a) whether it is a fact that two Anand Marg activists have been arrested in Punjab; and
  - (b) if so, the details in this regard?

OF STATE THE MINISTER THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes Sir.

(b) Suresh Kumar, resident of Anand Nagar, District Purulia, West Bengal and Ravinder Singh Yadav resident of Gazipur, Uttar Pradesh were apprehended by BSF authorities on 14th April, 1990 in district Amritsar, Punjab while they were carrying a suitcase. The suitcase contained unauthorised fire arms. The two individuals alongwith the seized weapons were handed over to the police. A criminal case has been registered.

## Telephone charges in India

915. SHRI MENDAY PADMANA-BHAM: Will the Minister of COM-MUNICATIONS be pleased to state:

(a) whether the constantly rising telephone charges in India are contrary to what is happening overseas;

- (b) what are the reasons for the high costs of telephones and their use;
- (c) whether the new technology has not been properly utilised to make calls cheaper:
- (d) what steps are likely to be taken to provide better concessions during non-peak hours for the use of phones; an i
- (e) whether the public is being victimised by this monopoly?

THE MINISTER OF STATE (IN-DEPENDENT CHARGE) IN THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) telephone charges depend on a number of factors, such as cost of equipment, cost of power and operative and maintenance costs including the cost of input materials and staff expenses.

It may also be mentioned that the charges for telephones in India are lower than those in many countries.

(b) The major portion of telephone network is analogue. Large number of electro-mechanical exchanges are in service. These exchanges require larger maintenance effort both in terms of manpower and interms of spares.

Though the number of telephones which was less than 80,000 at the time